





(4)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL


APPLICATION NUMBER :  
PETITION NUMBER : TCP/196/2016  
NAME OF THE PETITIONER(S) : B.R. Lokesh  
NAME OF THE RESPONDENT(S) : M/s Mamallapuram Development Private Limited & 4 others  
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
1.	S. Aravindan	Counsel for Respondents 3, 4 & 5	
②	CIBI VISHNU	COUNSEL FOR R2 - 2	
3)	K. RAVISAMY G.V. MOHAN KUMAR	Counsel for Respondent	
4)	Indhiraakthy. P.	Counsel for <del>Respondent</del> Petitioner	

ORDER

Counsel for Petitioner present. Counsel for R1 present. Counsel for R2 present. Counsel for R3, R4 and R5 present. At request, time is enlarged. Matter is posted for final arguments. Put up on 23.08.2017 at 10.30 A.M.

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)